GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1468

TO BE ANSWERED ON DECEMBER 15, 2022

VACANT HOUSING COMPLEXES

NO. 1468. SHRI JAYADEV GALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of Expression of Interests received under the vacant housing complexes scheme classified, State/city-wise;
- (b) the number of approvals given by the Government under the scheme:
- (c) whether the Government monitors the cities implementation progress under the scheme;
- (d) if so, the number of Affordable Rental Housing Complexes (ARHCs) built/occupied classified, city-wise; and
- (e) the number of housing complexes available and units occupied under Model-1 of the scheme classified, city-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace. This scheme is being implemented through two models as under:
 - i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land.

Further, the details of ARHCs scheme are available at http://arhc.mohua.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf.

As per the Operational Guidelines of ARHCs, under Model-1 of the scheme Request for Proposals were issued by respective State/UT/ULBs. So far, 5,648 vacant houses have been converted into ARHCs by States/Union Territories (UTs) of Chandigarh, Gujarat, Rajasthan, Uttarakhand and Jammu & Kashmir. Further, Request for Proposal (RFP) have been issued for 7,413 vacant houses in various States. Under Model-2, 73 Proposals have been received from public/ private entities for construction of 1,39,471 units in 18 States/ UTs. Subsequently, 13 proposals for constructing 82,273 new ARHC units in 7 States have been approved by the Ministry. Further, construction of 30,001 new ARHCs units have been started in various States. The State/City-wise details of progress of ARHC are at Annexure.

Annexure referred in reply to LS USQ No. 1468 due for answer on 15.12.2022

A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the Scheme:

S. No.	State/UT	City	No. of vacant houses converted into ARHCs	Houses occupied
1	Chandigarh	Chandigarh	2,195	2,195
2	Gujarat	Surat	393	393
3	Gujarat	Ahmedabad	1,376	1,376
4	Gujarat	Rajkot	698	-
5	Rajasthan	Chittorgarh	480	-
6	J&K	Jammu	336	336
7	Uttarakhand	Lalkuan	100	100
8	Uttarakhand	Dehradun	70	70
Total			5,648	4,470

B. State/UT-wise details of ARHC units sanctioned for construction by Public/ Private Entities under Model-2 of the Scheme:

S. No.	Name of City/State	Name of Entity	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	13,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	453
10	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	5,045
11	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	14,490
12	Kakinada, Andhra Pradesh	Coastal Developers Private	736
13	Vishakhapatnam, Andhra Pradesh	Coastal Developers Private	652
Total			